GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1591

ANSWERED ON 10.02.2022

INCENTIVE FOR WIND ENERGY PROJECTS

1591. SHRI RAMDAS C. TADAS

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has adopted a generation based incentive model on pilot basis for wind energy projects;
- (b) if so, the details thereof:
- (c) whether the Government proposes to formulate a national policy for wind energy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) & (b) The Government had introduced a Demonstration Scheme for Generation Based Incentive (GBI) on 23.07.2008, which was limited to aggregate capacity of 49 MW of grid connected wind power projects for the remaining 11th Plan period. Under this scheme, as incentive of Rs. 0.5 per unit for a period of 10 years was provided. Subsequently, a GBI scheme was launched vide sanction order dated 17.12.2009, limited to 4000 MW of wind projects which were commissioned on or before 31.03.2012. The GBI scheme was further continued for the entire 12th Plan period (i.e. 01.04.2012 31.03.2017) vide order dated 04.09.2013.
- (c) & (d) The Government has notified the "National Offshore Wind Energy Policy" as per the Gazette Notification dated 6th October 2015. As per the policy, Ministry of New and Renewable Energy will act as the nodal Ministry for development of Offshore Wind Energy in India and work in close coordination with other government entities for Development and Use of Maritime Space within the Exclusive Economic Zone (EEZ) for offshore wind development.

At present, there is no proposal to formulate a national policy for 'wind energy' or a separate national policy for 'onshore wind'.
